

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.326 OF 2018

In the matter of:

C. J. George & Ors

Appellant

Versus

Synhite Industries Ltd

Respondents

For Appellant: Mr Badusha Sulaiman, Advocate.

For Respondent: Mr. Goutham Shivshankar, Advocate.

ORDER

20.09.2019- Mr. Badusha Sulaiman, Advocate appearing on behalf of appellants submits that the arguing counsel Mr. Bechu Kurian could not make it to Delhi and is unable to address this Appellate Tribunal today. He seeks an adjournment. The appeal is adjourned at the request with express stipulation that no further request for adjournment will be entertained and the matter will be finally heard on the next date of hearing.

2. Post the appeal for hearing on **4th November, 2019.**

(Justice Bansi Lal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

Bm/nn